

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3069
ANSWERED ON:24.04.2012
DEATH DUE TO HUNGER
Gandhi Shri Feroze Varun

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Supreme Court had directed the Government to file an affidavit on the number of children dying due to hunger;
- (b) if so, the details thereof;
- (c) whether the Government has since filed the affidavit; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d) : Department of Food & Public Distribution (Ministry of Consumer Affairs, Food & Public Distribution) has not been directed by Hon'ble Supreme Court of India for filing affidavit on the number of children dying due to hunger. Therefore, the question of filing an affidavit does not arise.